

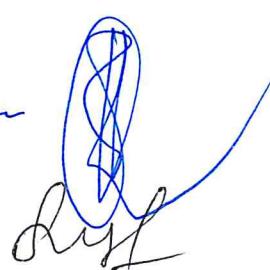
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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.102/BB/ 2017	-	For hearing	Rule-7 of I&B	Alucast Auto Parts Ltd. Vs

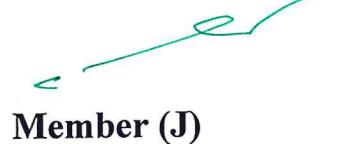
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	RANGANATHA CATENNA, SBI (RESPONDENT) (9008208699)	-	L. Rayan De
2.	B. V. GOPAL (9845402996)	-	- " -
1.	Dr k SRIVICKASAN + S. Jayalakshmi, Advoc	PCS for Petitioner	

ORDER

Counsel for Petitioner is present. Counsel for SBI is present. Counsel for SBI has filed reply alongwith annexure. Counsel for Petitioner has filed Affidavit along with annexure about service of notice on the Creditors. Only Counsel for SBI is present today. No representation for other creditors to whom notices were issued. We have heard the Counsel for Petitioner and also Counsel for SBI. They are directed file written submissions. List it on 05/12/2017.



Member (T)



Member (J)